NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL APPLICATION NUMBER : TCP/120/(IB)/2017 PETITION NUMBER NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD NAME OF THE RESPONDENT(S) : RPN ENGINEERS CHENNAI PVT LTD UNDER SECTION : 433 (e)(f) **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM COUNTER FOR PETITIONER B. Sheltin leyer 1. B. SHAKTHI PRIYA (FOR KING & PARTENDAR)

R. PAWANKUMAR DHANUKA Council for Rospordent

ORDER

Counsel representing both the parties are present. Counsel for the Petitioner filed a memo stating that the matter has been settled and prayed to close the matter. Memo is taken on record. In view of the submission made by both the Counsel and in view of the memo filed by the Petitioner Counsel, matter is **closed as compromise.**

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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